

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 27<sup>th</sup> March, 2014*

No.HC.VII-123/2013/ 1825 /A. Hon'ble the Chief Justice has been pleased to withdraw the attachment of Shri Bhupen Kumar Nath, Deputy Registrar (G&C), Gauhati High Court, Guwahati from the Judicial Academy, Assam with immediate effect, as his services are required at the Principal Seat of the Gauhati High Court.

By order,  
Sd/- Robin Phukan,  
**REGISTRAR (VIGILANCE)**

Memo NO. HC.VII-123/2013/ 1826 - 1838 /A.

Dated 27.03.2014

Copy to:-

1. The Director, Judicial Academy, Assam, Guwahati
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
6. The Chief Judicial Magistrate, \_\_\_\_\_
7. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
8. Shri Bhupen Kumar Nath, Deputy Registrar (G&C), now attached to the Judicial Academy, Assam, Guwahati. He is directed to resume his duties as Deputy Registrar (G&C), Gauhati High Court, Guwahati with immediate effect.
9. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
10. The Superintendent ( \_\_\_\_\_ ), Gauhati High Court, Guwahati
- ✓ 11. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
12. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
13. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

**REGISTRAR (VIGILANCE)**

*27/3/2014*

*27-03-14*